

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:3300  
ANSWERED ON:14.12.2006  
ELECTIONS OF CANTONMENT BOARDS  
Gangwar Shri Santosh Kumar;Pingle Shri Devidas Anandrao

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government proposes to hold elections to Cantonment Boards;
- (b) if so, the details thereof;
- (c) the time by which the elections are likely to be held; and
- (d) if not, the reasons for the delay ?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): The elections to the Cantonment Boards are proposed to be held in accordance with the provisions of the Cantonments Act, 2006. For this, the new 'Cantonment Electoral Rules' and 'Division into wards Rules' are to be framed as per the relevant provisions of the Cantonments Act, 2006 separately, for each Cantonment Board. These rules can be framed subsequent to the notification of the date of commencement of the Act which has not yet been notified. The legal and statutory process has to be completed before elections are held.